

1	2	3	4	5	6	7	8
7	Haryana	16	15565	-	-	-	-
8.	Himachal Pradesh	2	244	-	-	-	-
9.	Jammu and Kashmir	2	1555	-	-	-	-
10.	Karnataka	11	18915	2	45	-	-
11	Kerala	14	3658	6	863	-	-
12	Madhya Pradesh	45	50639	-	-	-	-
13.	Maharashtra	26	9001	4	179	-	-
14.	Manipur	8	1617	-	-	-	-
15.	Meghalaya	1	25	-	-	-	-
16.	Mizoram	3	106	-	-	-	-
17	Nagaland	3	1163	-	-	-	-
18	Orissa	27	37667	7	11495	8260	637
19	Punjab	14	11121	-	-	-	-
20.	Rajasthan	15	3829	-	-	-	-
21.	Sikkim	1	52	-	-	-	-
22.	Tamil Nadu	13	11246	5	203	-	-
23	Tripura	3	3297	-	-	-	-
24	Uttar Pradesh	56	63694	-	-	-	-
25	West Bengal	18	93272	3	1002	-	472

* Under the scheme, 'Development of Freshwater aquaculture'.

** Under the scheme, 'Integrated Brackish water Fish Farm Development'

@ Under the World Bank assisted Shrimp and Fish Culture Project, being implemented only in Andhra Pradesh, Orissa, West Bengal, Bihar and Uttar Pradesh

[Translation]

Over Bridge

4102. SHRI BHAWANI LAL VERMA : Will the Minister of RAILWAYS be pleased to state

(a) whether any proposal has been received from the Bilaspur division of the South Eastern Railway for construction of over bridge at Champa railway crossing at Bilaspur-Raigarh highway; and

(b) if so, the time by which this proposal is likely to be approved and the estimated cost to be incurred thereon?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

[English]

Sports Projects Development Area Centres

4103. SHRI DWARAKA NATH DAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether there is any proposal to set up a Sports

Projects Development Area Centre in Southern Assam at Dullabcherra in Karimganj District, and

(b) if so, when it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No, Sir.

(b) Does not arise.

[Translation]

Railway Projects

4104. SHRI JANARDAN MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether big schemes of the railways have been affected because of austerity measures adopted by the Government;

(b) if so, whether there has been a large scale escalation due to delay in completion of these schemes;

(c) if so, whether Government are considering to take any step to complete these schemes at the earliest;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). Yes, Sir, but because of constraint of resources.

(c) and (d). Efforts are being made to mobilise more funds both from internal generation and from budgetary support for expediting progress on these projects.

(e) Does not arise.

Research Centres for Milch Animals

4105. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the places in Maharashtra where research centres are located for high yielding milch animals,

(b) whether the Government propose to set up more such centres in Maharashtra;

(c) if so, the details in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) (a) Bhartiya Agro Industries Foundation Urii kanchan-Pune.

(b) No, Sir.

(c) Does not arise in view of (b) above.

(d) The proposals of setting up of more research centres for high milk yielding animals shall be considered on merit as and when received.

Performance of ICAR .

4106. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have assessed the work performance of Indian Council of Agricultural Research;

(b) if so, the date on which assessment was made and the results thereof; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir. The Indian Council of Agricultural Research (ICAR) is a Society registered under the Societies Registration Act of 1860. The Union Minister of Agriculture is its President. The President, ICAR, appointed a Committee in April, 1987, headed by Dr. G.V.K. Rao, Former Member, planning Commission, to look into the organisational infra-structure, personnel policies and functional role of ICAR.

(b) and (c). The report of that Committee was received in March 1988, which was carefully examined in the Council. The Review Committee had made 205 recommendations on structure, function of I.C.A.R. and its Institutes, its relationship with State Agril. Universities and various other organisations of Government of India. It also made recommendations with regard to our relationship with Consultative Group of International Agricultural Research (CGIAR). The Council accepted all the recommendations made by the Review Committee except nine, either in full or in part, for implementation. Nine recommendations were however, not accepted, for reasons of redundancy and administrative propriety.

These recommendations have since been acted upon and a special Cell has been created in the Council Headquarters to follow up the implementation status of each recommendation.

[English]

Transfer of Khas Lande

4107 SHRI HANNAN MOLLAH . Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether it is a fact that Forest Khas lands at Yakche in Yumthang Valley, Tung-maling, Naga Barfok and Reserved-Forest land at Mungo-Thang on India-Tibet border in North-Sikkim have been transferred to the private parties illegally and in violation of the Forest (Conservation) Act, 1980;

(b) if so, the details thereof;

(c) whether it is also a fact that these khas lands have now been acquired by the State Forest Department at sky-high prices in lieu of the Forest land acquired by the Army in North Sikkim;

(d) if so, the action the Government contemplate to take in this regard;

(e) whether the Government have asked the State Government for its detailed comments in regard to the spot investigation Report of 27.5.94 submitted by the Regional Chief Conservator of Forests, Bhubaneswar;

(f) if so, the details of the State Government's comments; and

(g) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) to (g). Such an allegation was received in this Ministry. The matter was enquired into through the Regional Chief Conservator of Forests Bhubaneswar whose investigation report has been sent to the State Government for detailed comments

No such proposal for diversion of forest lands question under the Forest (Conservation) Act 1980 has been received by this Ministry from the State Government so far.